

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 04th February, 2016

No. 31 / A: In exercise of powers conferred under Sub Section (3) of Section 8A of the Legal Services Authority Act, 1987, Hon'ble the Chief Justice has been pleased to appoint Sri Santosh Kumar No.1, Additional Judicial Commissioner, Ranchi as Secretary, Jharkhand High Court Legal Services Committee, Ranch with immediate effect.

By order of the Court,
Sd/-(Anil Kumar Choudhary
Registrar General

Memo. No. _____ /Apptt. dated Ranchi the 04th February, 2016
XIX (1)/6A/2002

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. 1279 /Apptt. dated Ranchi the 04th February, 2016
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A & E), Jharkhand, Ranchi / the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA, Ranchi / the Secretary I/c, High Court Legal Services Committee, Ranchi / the Judicial Commissioner, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) I/c / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c NIC Cell..... High Court of Jharkhand, Ranchi and Sri Santosh Kumar No.1, Additional Judicial Commissioner, Ranchi for information and needful.

Sri Kumar is requested to assume the charge of the office of Secretary, Jharkhand High Court Legal Services Committee, Ranch immediately.


04.02.16
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 04th February, 2016

No. 32/A: Hon'ble the Chief Justice has been pleased to appoint Mrs. Seema Sinha, Principal Judge, Family Court, Deoghar as Registrar (Vigilance), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. _____/Apptt. dated Ranchi the 04th February, 2016
XIX (1)/6A/2002


Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. 1281/_____/Apptt. dated Ranchi the 04th February, 2016
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Administration) I/c / O/o the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c NIC Cell..... High Court of Jharkhand, Ranchi/ Principal District & Sessions Judge, Deoghar and Mrs. Seema Sinha, Principal Judge, Family Court, Deoghar and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

Mrs. Sinha is requested to assume the charge of the office of Registrar (Vigilance), High Court of Jharkhand, Ranchi immediately.


04.02.16
Registrar General